

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO. 260
TO BE ANSWERED ON 25th MARCH, 2025**

**ALLOWING NON-MEDICAL ACADEMICIANS TO TEACH IN MEDICAL
COLLEGES**

***260. SHRI A. D. SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is a proposal to allow non-medical academicians to teach in medical colleges in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there is objection from medical doctors to this proposal as it may hamper the quality of medical education in the country;
- (d) if so, the response of Government to the concerns expressed by the medical doctors; and
- (e) the steps taken to address these concerns?

**ANSWER
MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a) to (e) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION
NO. 260 FOR 25TH MARCH, 2025**

.....

(a) to (e): The National Medical Commission Act, 2019 empowers the National Medical Commission to make regulations consistent with the Act and the rules made thereunder to carry out the provisions of the Act. In exercise of the powers conferred under Section 57 of NMC Act, 2019 the NMC has framed “Teachers Eligibility Qualifications in Medical Institutions Regulations, 2022”.

As per Teachers Eligibility Qualifications Regulations, 2022, non-medical graduates having M.Sc. (relevant to Medical Education) and PhD qualifications granted by the recognized Medical College/Institute as regular on campus course in the subject concerned, can be appointed as Assistant Professors in the Departments of Anatomy, Physiology and Biochemistry.

A petition has been filed before the Hon’ble High Court of Delhi against the provision of appointment of non-medical faculty in medical colleges. Hence, the matter is subjudice.
